

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

REMINDER

Petition No. 204/TT/2016

Date: 31.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 400 kV line bays I and II (400 & 405) for D/C (Quad) Bassi-Jaipur (PhagiRVPNL) line at 765/400 kV Jaipur (Phagi-RVPNL) SubStation under Vindhyachal-IV (1000 MW)-Rihand-III (1000 MW) Generation Project in Western and Northern Region. –Reg.

Sir,

With reference to Petition No. 204/TT/2017, you were directed vide ROP dated 13.4.2017 to file PERT Chart and CPM analysis on affidavit by 12.5.2017. However, the same has not been filed till date.

In this reference, I am directed to request you to file the aforesaid information latest by 12.6.2017. It is further intimated that if the above said details are not filed in the prescribed time, the matter would be decided on the basis of the information already on record.

Yours faithfully,

Sd/-
(Monojit Sehwat)
Assistant Chief (Legal)